

construction work will be taken in hand after obtaining the approval of the Municipal Corporation of Delhi.

(c) The bus station is likely to start functioning after about one and a half years.

D.T.C. Bus Service between Paschim-puri, Punjabi Bagh and Moti Nagar

5112. SHRI CHATURBHUI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that there is a provision to link DDA Janata Flats-Paschim-puri/Punjabi Bagh Extension with Moti Nagar by direct regular D.T.C. Bus Service;

(b) if so, what steps have been taken in this regard; and

(c) the time by which service is likely to operate?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Both the places are already connected by the services of Route 910 and by a mini bus route operating under D.T.C. These services are considered adequate for the existing traffic needs of the localities and there is no proposal to introduce another route.

(b) and (c). Do not arise.

Strength of the Personnel in H.A.L. Bangalore

5113. SHRI TULSIDAS DASAPPA: Will the Minister of DEFENCE be pleased to state:

(a) the strength of the personnel in the Hindustan Aircraft Limited, Bangalore, just before the transformation into Hindustan Aeronautics Ltd., in October, 1964 and also on 1st June, 1978 in Hindustan Aeronautics Limited in the following grades—1. Managing Directors, 2. Senior General Mana-

ger, 3. General Managers, 4 Dy. General Managers, 5. Grade I to Grade VI (separately for each grade);

(b) whether there are any proposals to further increase the strength in the grades of Managing Directors etc.; and

(c) if so, what is the justification for such an increase in these cadres and also the financial implications?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): (a) to (c). Information is being collected and will be placed on the Table of the House.

Increase in Transmitter Range of A.F.R. Stations in Arunachal Pradesh

5114. SHRI BAKIN PERTIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the reasons why the three Radio Stations in Arunachal Pradesh are still low power stations, radiating programmes within a radius of just 10 kms. each while Radio stations started later in other tribal areas namely Aijawal, Imphal, Sitchar etc., in the North East, Sambalpur, Jaypore in Orissa, Rewa, Ambikapur in Madhya Pradesh, are all better placed, radiating programmes on more powerful transmitters;

(b) the plans of Government to cover the entire Arunachal Pradesh; and

(c) whether Government propose to set up, even with the present financial and power-supply constraints, at least 10 kilowatt stations in these three places namely, Pasighat, Tezu and Tawang?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Arunachal Pradesh is one of the most thinly populated

areas in the country. The three low power stations were primarily set up to cater to the needs of the areas having some concentration of population. The position in the other tribal areas referred to in the question is different inasmuch as the areas around those radio stations are comparatively thickly inhabited.

(b) It is proposed to set up a full-fledged radio station at the new capital at Itanagar to provide improved coverage in the State.

(c) Due to constraint on resources, there is no proposal to upgrade the power of these three transmitters for the present.

Foreigners Challenged in Kulu District

5115. SHRI S. G. MURUGAIYAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that eight foreigners were challenged in Kulu district for travelling without valid travel documents; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) Yes, Sir.

(b) Three Italian, three French and two Swiss nationals were arrested in Kulu District for not being possession of valid travel documents. Of these, six have been convicted by the Court. The cases against two French nationals are pending.

Hindustan Salt Works at Kharaghoda

5116. SHRI F. P. GAEKWAD: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government of Gujarat have represented about handing over Central Government's Hindustan Salt Works at Kharaghoda in Saurashtra

to the State Government so that its operation would be further expanded to give jobs to 20,000 and more people; and

(b) if so, whether Government would favourably consider the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI): (a) Yes, Sir.

(b) the matter is covered, *inter alia*, by the terms of the Salt Enquiry Committee which is being set up to undertake a comprehensive review of the Salt Industry. The Central Government would take a decision in the matter after considering the report of the proposed Committee.

B.H.E.L.'s Collaboration Agreement with Siemens

5117. SHRI S. S. DAS: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that broad outlines of Siemens agreement for collaboration with BHEL was finalised during the time when the present Secretary, Ministry of Industry was Chairman of BHEL; and

(b) the details of the recommendations of the present Secretary of Industry Ministry in regard to BHEL collaboration agreement with Siemens?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI): (a) No, Sir.

(b) Does not arise.

क्या मैं महात्मा गांधी का स्मारक

5118. श्री ईश्वर चौधरी : क्या नृत्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस बात की जानकारी है कि बिहार राज्य में वास्तविकीय क्वालिटी के अन्तर्गत, क्या के अन्तर्गत नृत्य मंत्री की